

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 136 of 2019 [TP 17-A/2016(CA 117 of 2014) with TP 17 of 2016(CP 39 of 2011)]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2020**

**Name of the Company:**

Hari Mohan Gupta & ors  
V/s  
Jagran Publication Pvt Ltd & ors

**Section:**

Section 111 of Companies Act.

**ORDER**

No one appeared for the Petitioner and also for the Respondent.

Matter to appear on 11.09.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 2nd day of July, 2020.

sen